

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. V. Venkatesh

for Mr. Rupa

Shankar
Counsel for Mr. Rupa

Naveen Kumar Muthi

for Respondent 1 & 2

Shankar
Counsel for Mr. Rupa

Mr. Mohan Pulickal

for Petors

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time stating that they are intending to file additional documents in support of their contentions. Time is extended at request with a direction to provide a copy of the documents to the other side prior to the next date of hearing. The matter is posted for final submissions of the respondents. Put up on 20.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)